

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.261/ 2014

In

CP No. 148/2013

In

OA No.4643/ 2011

New Delhi, this the 17th day of May, 2016

**Hon'ble Mr. P.K. Basu, Member (A)**

**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Smt. Suresh Kumari  
W/o Sh. Virendra Singh  
R/o Village Rangpuri,  
Post office Mahipalpur, Delhi-110037. .... Applicant

(By Advocate : Mr. Sudhanshu Tomar)

**Versus**

1. Sh. Sanjay Kumar Srivastava  
Chief Secretary  
Govt. of NCT of Delhi.  
New Secretariat, Delhi
2. Smt. Padmani Singla  
Director of Education.  
Directorate of Education  
Old Secretariat, Delhi.
3. Smt. Affan Yasmin  
The Deputy Director  
District South West A  
C-4, Street , Vasant Vihar,  
Delhi ..... Respondents

(By Advocate : Mrs. P.K.Gupta)

**ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Learned counsel for the applicant states that the matter is now before the Hon'ble Supreme Court and the date has been fixed for 30.06.2016, therefore, this matter may be put up on 09.08.2016.

In the light of statement made, we close this Contempt Petition and in case either of the parties wish to revive this Contempt Petition after receiving the judgment of the Hon'ble Supreme Court, they are at liberty to do so. Notice issued to the respondents are discharged.

**(Dr. Brahm Avtar Agrawal)  
Member (J)**

**(P.K. Basu)  
Member A)**

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